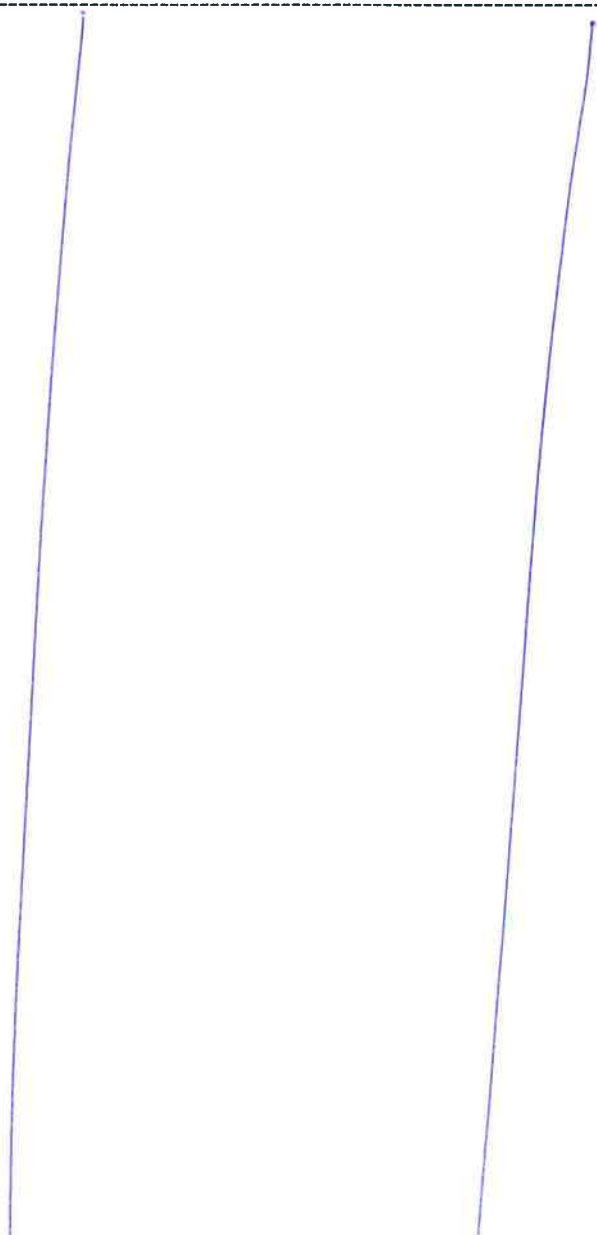


**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 10.02.2021
at 02.00 P.M. THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : MA/1172/2019
PETITION NUMBER : CP/1041/2019
NAME OF THE PETITIONER(S) : MM Mehraj Thahira Fathima
NAME OF THE RESPONDENT(S) : Breeze Orchards Pvt Ltd & 6 Ors
UNDER SECTION : Rule 11 of NCLT



**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
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**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : CP/1041/2019
NAME OF THE PETITIONER(S) : Najma Meeran & 3 Ors
NAME OF THE RESPONDENT(S) : Breeze Orchards Pvt Ltd & 6 Ors
UNDER SECTION : Sec 59 of CA 13

MA/1172/2019 IN CP/1041/2019

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CP/1041/2019

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ORDER

Mr. Thriyambak Kannan, Advocate represents that he is coming into this matter on change of vakalath for the Petitioner. Ms. Geetanjali, Advocate for Aiyar & Dolia for R1, Mr. Arun C Mohan, Advocate for R3 & R4 and Mr. B.Dhanaraj, Advocate for R2 are present through Video Conferencing Platform.

It is represented by the Ld. Advocate for the Petitioner that the connected matters have been listed on 12.03.2021 and in the circumstances seeks for the matters to be listed on the same date.

Taking into consideration the said representation, let the matter be listed on **12.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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